

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 13
(IB)-461(PB)/2017

IN THE MATTER OF:

BDR Builders and Developers Pvt. Ltd. ... Applicant/Petitioner
Vs
Shilpi Cable Pvt. Limited ... Respondent

Order under Section 7 of the Insolvency & Bankruptcy Code, 2016(CIRP).

Order delivered on 08.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Milan Singh Negi, Mr. Nikhil Kumar Jha, Adv. for
the Applicant/Liquidator in IA-2086 / 2021
For Respondent : Mr. Pawan Bhushan, Adv. for R-7

ORDER

Ld. Counsel Mr. Milan Negi for the Liquidator appeared and sought some time to prepare full comprehensive note on the issue concerned.

Ld. Counsel Mr. Pawan Bhushan for Respondent No. 7 also appeared and sought time to prepare a short argument note.

At the request, list the matter **on 02.09.2024.**

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(RAMALINGAM SUDHAKAR)
PRESIDENT

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(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)